

[Shrimati Jayanti Patnaik]

Archaeological Circle for Orissa  
with headquarters at Bhubaneswar.

(iv) ADEQUATE SUPPLY OF COAL  
FOR CEMENT FACTORIES IN  
UTTAR PRADESH

श्री कृष्ण प्रकाश तिवारी (इलाहाबाद) :  
वर्तमान समय में सीमेंट का विकास के कार्यों में  
अत्यधिक महत्व होता जा रहा है। सीमेंट की  
कमी के कारण सार्वजनिक तथा व्यक्तिगत  
क्षेत्रों में घनेक निर्माण के कार्य पूरे नहीं हो पा  
रहे हैं।

इतने पर भी उत्तर प्रदेश में सार्वजनिक  
क्षेत्र में स्थित तीन में से दो सीमेंट फेक्टरी  
डाला एवं चूर्क काफी दिनों से बंद हैं तथा तीसरी  
फेक्टरी चुनार भी बंद होने की स्थिति में है।  
उपरोक्त दोनों फेक्टरी कोयला न होने से बंद है  
तथा तीसरी फेक्टरी चुनार भी कोयला न  
होने से बंद होने जा रही है। इन तीनों  
कारखानों में कोयला रेल से न मिलने से नहीं  
पहुंच पाया है।

बेरा भारत सरकार से अनुरोध है कि  
अविलम्ब कोयला का प्रबन्ध कराएँ तथा  
अविष्य में भी यह सुनिश्चित करे कि कभी भी  
कोयले की कमी से कोई कारखाने बंद न हों तथा  
कोयला पहुंचाने के लिए समुचित रेल बैगनों की  
व्यवस्था करें।

(v) ALLEGED DEMOLITION BY  
DDA OF HOUSES OF SOME SCHEDULED  
CASTE FAMILIES IN  
VILLAGE BEGAMPUR IN SOUTH  
DELHI.

SHRI CHANDRA PAL SHAI-  
LANI (Hathras): Mr. Deputy  
Speaker, Sir, I have been shocked to  
hear the heart-rending story related  
to me by about a dozen families of  
Scheduled Castes whose houses have  
been demolished by the D.D.A.  
without giving any notice to the people  
concerned or any alternative accommodation  
having been provided.

This unfortunate incident has occurred  
on the 14th December, 1981 in village  
Begampur, near Malaviya Nagar in South  
Delhi.

I have been shown documents according  
to which these families have been in those  
houses since 1936 and have been paying  
House-tax to the Corporation. They have  
got documents also showing that they  
are in possession of the land donated  
by the landlords of the village in the  
1930s. They cannot, therefore, be treated  
as if they constructed any unauthorised  
houses on Government land.

The families and children have become  
homeless over-night in this severe winter  
and they have no shelter whatsoever. All  
men were out on work during the day when  
the demolition started. As I have said  
above, no notice was issued to these  
families in order at least to bring to the  
notice of the authorities about the proof  
of their possession of houses since 1936.

The Government is requested kindly  
to look into this matter immediately and  
see that those very sites are given to these  
people and enough Compensation be awarded  
to them to build their houses.

13.02 hrs.

*The Lok Sabha adjourned for Lunch  
at Fourteen of the Clock.*

*The Lok Sabha re-assembled after  
Lunch at Seven Minutes past Fourteen  
of the Clock.*

(MR. DEPUTY-SPEAKER in the  
Chair.)

SHRI SAMAR MUKHERJEE  
(Howrah): Sir, before you start, I  
want to say that in the List of Busi-